

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4032
(To be answered on the 10th August 2017)

IN-FLIGHT PUBLIC ANNOUNCEMENT IN AIR INDIA FLIGHTS

4032. SHRI A. ANWHAR RAAJHAA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Union Government has decided to change the existing pattern of announcement inside the Air India flights and proposed to make short announcements to greet passengers;

(b) if so, the details thereof; and

(c) the time by which the above decision would come into force?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) : Safety/Emergency Announcement which is mandatory as per DGCA requirement, cannot be changed.

Based on feedback received from multiple sources, to reduce the duration/quantum of announcements, the same have been modified to optimize the content and harmonize/homogenize Boeing and Airbus phraseology.

(b) & (c) : Do not arise in view of (a) above.
